

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b) The information is being collec-ted and will be laid on the Table of the House.

Loans given to Farmers by Scheduled Banks in Shillong

4078. SHRI PETER G. MAR-BANIANG: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans advanced to the farmers of Shillong Parliamen-tary constituency during the years

1987, 1988, 1989 and 1990 by the scheduled banks operating in the con-stituency, bank-wise and year-wise; and

(b) the total amount of loans recovered from the farmers, by these banks during the above period, bank-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) The Reserve Bank of India (RBI) has reported that the existing data report-ing system does not generate informa-tion in the manner asked for. However, district-wise data for Meghalaya State on implementation of Annual Credit Plans for agriculture and allied activities is given below:

(Rs. in crores)

District	Year							
	1987		1988		1989		1990	
	T	A	T	A	T	A	T	A
East Khasi Hills	3.10	1.88	3.52	2.86	3.56	0.76	3.28	N.A.
West Khasi Hills	1.21	0.93	1.49	1.26	2.08	0.38	1.23	N.A.
East Garo Hills	0.44	0.21	0.59	0.37	0.90	0.85	1.04	N.A.
West Garo Hills	1.07	0.47	1.61	0.85	2.22	1.37	2.47	N.A.
Jaintia Hills	0.33	0.20	0.58	0.19	1.52	0.20	0.88	N.A.
Total	6.15	3.50	7.80	5.53	10.28	3.36	8.90	N.A.
T = Target	A = Achievement				N. A. = Not available			

(Rs. in crores)

The recovery of direct agricultural advances of all scheduled commercial banks in respect of Meghalaya State for the years 1987, 1988 and 1989 is as under:—

Year	Demand	Recovery
June, 1987	5.51	1.67
June, 1988	6.22	2.02
June, 1989	6.24	2.44